

12.58 hrs.

### MERCHANT SHIPPING (AMENDMENT) BILL\*

MR. DEPUTY-SPEAKER : We now take up Legislative Business. On behalf of Shri K. Vijaya Bhaskara Reddy, Shri Ansari may move for leave to introduce the Bill.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : Sir, I beg to move for leave to introduce a Bill further to amend the Merchant Shipping Act, 1958.

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Merchant Shipping Act, 1958.”

*The Motion was adopted.*

SHRI Z.R. ANSARI : Sir, I introduce the Bill.

MR. DEPUTY-SPEAKER : The House now stands adjourned to meet at 2 P.M.

12.59 hrs.

*The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.*

*The Lok Sabha re-assembled after Lunch at eight minutes past Fourteen of the Clock.*

[MR. DEPUTY-SPEAKER in the Chair]

### MATTERS UNDER RULE 377

MR. DEPUTY-SPEAKER : We will now take up matters under Rule 377.

श्री रामस्वरूप राम (गया) : यह जो पंजाब

का डिस्कशन है, हमारी प्रार्थना है कि इसके लिए समय बढ़ा दिया जाए। यह बहुत महत्वपूर्ण है।

MR. DEPUTY-SPEAKER : We will come to that later ; we are not taking up that now. Now, matters under Rule 377.

#### (i) Alternative Source of Energy.

श्री मूलचन्द डागा (पाली) : सितम्बर के चौथे सप्ताह में दिल्ली में सम्पन्न विश्व ऊर्जा सम्मेलन में संयुक्त राज्य ऊर्जा अनुसंधान केन्द्र के प्रोफ़िसर ने तीसरी दुनिया के निकट भविष्य की जो तस्वीर पेश की उससे साफ है कि अगर तीसरी दुनिया में ऊर्जा के बारे में नई सोच का विकास नहीं हुआ तो समस्या का समाधान नहीं है। अगले कुछ वर्षों में तीसरी दुनिया में प्रति व्यक्ति ऊर्जा की खपत घटेगी, जंगलों का हास होगा, रेगिस्तान बढ़ेंगे, खानानों का उत्पादन घटेगा। इस समस्या का समाधान जो विश्व बैंक के विशेषज्ञों या संबद्ध पश्चिमी विशेषज्ञों द्वारा प्रस्तुत किया गया, वह सम्भावना से परे है। उनके अनुसार इस स्थिति का मुकाबला करने के लिये तीसरी दुनिया में अगले वर्षों में सालाना 230 अरब डालर (लगभग 1200 अरब रुपये) ऊर्जा के विकास पर खर्च करना होगा जिनका आधा हिस्सा पश्चिमी देशों से आयातित उपकरणों पर खर्च होगा। लेकिन इन्हीं सूत्रों के अनुसार अभी तक साल में मात्र 25 अरब डालर के ही उपकरण पश्चिमी देशों से उपलब्ध हो रहे हैं। इसका अर्थ हुआ कि बिना पश्चिमी देशों पर अपनी निर्भरता बढ़ाये तीसरी दुनिया अपने ऊर्जा संकट से नहीं उबर सकती। अभी तक ऊर्जा संबंधी सोच पूरी तरह एक खास तरह के विकास को ध्यान में रख कर हो रही है। यह सोच इस बात को मान कर चलती है कि तीसरी दुनिया का विकास पश्चिमी देशों की उपभोक्तावादी संस्कृति के कदमों पर चल कर ही हो सकता है। परन्तु विकेन्द्रित अर्थव्यवस्था तथा सम्प्रधान उद्योगीकरण से यातायात एवं उत्पादन

प्रक्रिया से ऊर्जा की खपत तीसरी दुनिया में कम की जा सकती है और लकड़ी का जलाव भी। अगर तीसरी दुनिया ध्यान देगी तो ग्रामीण लोग और वनवासी पेट्रोल का उपभोग विवेक के साथ कर सकेंगे।

**(ii) Nuclear Power Plant needed in Kerala to meet power shortage**

PROF. P.J. KURIEN (Mavelikara) : It has been finally decided by the Centre to drop the Silent Valley Hydroelectric Project and the Government of Kerala has accepted the Centre's verdict. Thus all controversies revolving around this project have been laid to rest but this once again brings into sharp focus the alarming power situation in Kerala.

As a matter of fact, some of the major hydel projects prepared by the State and presented to the Centre are again caught in the environmental tangle. Some others are held up due to inter-State disputes. That is the reason why there has been no significant increase in the power generating capacity in Kerala for the past many years. In fact, the demand has been increasing at an annual rate of ten percent which has resulted in severe shortage of power in Kerala.

It has been proved that one bad monsoon can upset the applecart of power generation and management. Therefore, too much of dependence on hydel power will be disastrous for the State in the long run. It is against this background that the State Government has staked its claim for a nuclear power plant. The site selection Committee is said to be examining one site in Kerala. I would, therefore, request the Government to expedite the selection and set up a nuclear power plant in Kerala without any further delay.

**(iii) Need for adequate Communication facilities in Kottayam, Kerala**

SHRI SKARIAH THOMAS (Kottayam) : Mr. Deputy-Speaker, Sir, Kottayam is an important town in Kerala. Many prominent Malayalam dailies are being published from this place. It is a major commercial centre and it can be rightly called the artery of the

commercial life of Kerala. However, the communication facilities existing in Kottayam are quite inadequate. For instance, important adjoining towns like Vaikom, Talayolapparambu, Kaduthuruthy, Kuravilangad etc. are not connected with Kottayam town on direct dialling system. This poses a great deal of hardship to public at large and the business community in particular. This problem can be solved by introducing direct dialling system between Kottayam and these adjoining towns. This will greatly facilitate the commercial activities in these areas.

Therefore, I would request the Government to take necessary steps in this regard.

श्री जगपाल सिंह (हरिद्वार) : उपाध्यक्ष जी, पूर्व इसके कि मैं पढ़ मैं यह कहना चाहता हूँ कि यह महत्वपूर्ण मामले होते हैं और संसदीय कार्य मंत्री, श्री बूटा सिंह जी यहां बैठे हुए हैं, मैंने कई बार पहले भी कहा था कि इम्पोर्टेंट मैटर्स से संबंधित मंत्री लोगों को एम० पीज को जवाब देना चाहिये। मैं उम्मीद करूंगा कि मंत्री जी इस बात को नोट करेंगे और जवाब इनका कम से कम जाना चाहिये।

श्री राम विलास पासवान (हाजीपुर) : चेयर ने ऐश्योर भी किया था।

SHRI JAGPAL SINGH : Already Mr. Bhisma Narain Singh has assured this House that all the Members will get reply.

MR. DEPUTY-SPEAKER : All these statements which are made under Rule 377 are sent to the respective Ministries. I think all the Members are getting replies from the respective Ministries.

SHRI RAM VILAS PASWAN : No reply is received in spite of the direction from the Chair.

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : I am grateful to the Hon. Members for having reminded me. I have already said from this